

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SURYA BALAJI STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kumarpal R Chopra Counsel for Corporate Debtor



2. P. RAJA

Counsel for Respondent



ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he has not received the copy of the petition and other documents relied upon. Counsel for petitioner is directed to furnish a copy of the same to the other side. Time extended at request for filing counter by the respondent and also for making submissions by both the counsel. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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